

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/7776/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. I. Barman
District & Sessions Judge
Sonitpur, Tezpur.

Dated Guwahati, the 19th December, 2019.

Sub:- **Permission to avail Winter Vacation and to leave headquarter.**

Ref:- Your letter No.DJ(S).I-11/2018/5672, dated 17.12.2019.

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail Winter Vacation w.e.f. 24.12.2019 till 31.12.2019 and to leave the headquarters w.e.f. the morning of 24.12.2019 till the morning of 02.01.2020, as prayed for. The Addl. Dist.& Sessions Judge, Sonitpur, Tezpur and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

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JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96/7777-A, dated 19.12.19

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Systems Analyst, Gauhati High Court.

6/12/19

JT. REGISTRAR (VIGILANCE)

Rd